

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 319/18 in DFR No. 23/18 (IA 319/18 – Delay in re-filing)	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Ors.	23/2018 Dated 03/01/2018	26/02/2018		12/03/2018 Court -II
2.	54/18	Jaiprakash Power Ventures Limited Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	345/2018 Dated 25/01/2018	27/02/2018		12/03/2018 Court -II
3.	IA 321/18 & IA 322/18 in DFR No. 278/18 (IA 321/18 - for leave to file the appeal & IA 322/18 – Delay in filing)	Chemplast Sanmar Limited Vs. Tamil Nadu Generation and Distribution Corporation Ltd. & Anr.	278/2018 Dated 22/01/2018	27/02/2018		13/03/2018 Court-II
4.	OP No. 01/18 & IA 327/18 (IA 327/18 – for Discovery and production of document)	Dr. Virendra Kumar Bhatnagar & Anr. Vs. Karnataka Electricity Regulatory Commission & Anr.	431/2018 Dated 01/02/2018	27/02/2018		13/03/2018 Court –II
5.	DFR No. 426/18 (Maintainability)	Eswari Green Energy LLP Vs. Karnataka Electricity Regulatory Commission & Ors.	426/2018 Dated 01/02/2018	28/02/2018		14/03/2018 Court –II
6.	IA 328/18 in DFR No. 416/18 (IA 328/18 – Delay in filing)	M/s. Tanot Wind Power Venture Pvt. Ltd. Vs. Rajasthan Electricity Regulatory Commission & Ors.	416/2018 Dated 01/02/2018	28/02/2018		14/03/2018 Court –II

**By Order
Sd/-
Dy. Registrar**

Dated: 06/03/2018